

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD –
Workshop on 'NDPS Act' for Judicial Officers, Public Prosecutors, Police Officers and the Officers from the Narcotics Control Bureau, Hyderabad Zonal Unit and State Prohibition and Excise Department – Nomination of
1) All the District Judge cadre Officers (Except the Officers of Siddipet, Medak and Nagarkurnool Districts), who are dealing with NDPS Cases in the State of Telangana and all Additional Chief Judicial Magistrates and Metropolitan Magistrates from the Unit of Sessions Judge, Hyderabad and all the Junior Civil Judges-cum-Judicial Magistrates of First Class working in the Districts of Rangareddy and Medchal-Malkajgiri to participate in the workshop scheduled to be held on 31.10.2026 at the Telangana State Judicial Academy, Secunderabad, **through physical mode**, and
2) All the Junior Civil Judges and Judicial Magistrates of First Class of the State of Telangana (**Except Hyderabad, Rangareddy, Medchal-Malkajgiri, Siddipet, Medak and Nagarkurnool Districts**) to participate in the training programme **through virtual mode** on the said date – **ORDERS – ISSUED.**

READ: 1. Letter Roc.No.751/2026/TSJA-Secunderabad, dated 16.10.2026, from the Additional Director, Director (FAC.), Telangana State Judicial Academy, Secunderabad .
2. High Court's letter Roc.No. 66/E4/2026, dated 24.09.2026.
3. High Court's letter Roc.No. 562/E4/2026, dated 07.10.2026.
4. High Court's letter Roc.No. 363/E4/2026, dated 07.10.2026.

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ORDER ROC.NO.5184/2026-B.SPL., DATED: 28 .10.2026

In the circumstances stated by the Additional Director, Director (FAC), Telangana State Judicial Academy, Secunderabad, in her letter read above, the High Court is pleased to pass the following orders:

I

All the District Judge cadre Officers (Except the Officers of Siddipet, Medak and Nagarkurnool Districts in view of Judicial Officers Conference), who are dealing with NDPS Cases in the State of Telangana and all Additional Chief Judicial Magistrates and Metropolitan Magistrates from the Unit of Sessions Judge, Hyderabad and all the Junior Civil Judges-cum-Judicial Magistrates of First Class working in the Districts of Rangareddy and Medchal-Malkajgiri are hereby nominated to participate in the Workshop on 'NDPS Act', **through Physical Mode** on 31.10.2026 (Saturday) at the Telangana State Judicial Academy, Secunderabad. The nominated Officers are directed to report at the Telangana State Judicial Academy, Secunderabad on 31.10.2026 (Saturday) by 8.30 a.m.

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The concerned Principal District and Sessions Judges / Unit Heads are directed to make necessary in-charge arrangements to the officers who are nominated to the said Workshop and intimate the same to the High Court for information.

Further, the Sessions Judge, Hyderabad, Principal District and Sessions Judge, Rangareddy District at L.B. Nagar and Medchal-Malkajgiri Districts are directed to take appropriate steps to take care of dying declaration and bail applications on that particular date.

II

All the remaining Junior Civil Judges and Judicial Magistrates of First Class (Except Hyderabad, Rangareddy, Medchal-Malkajgiri, Siddipet, Medak and Nagarkurnool Districts) of the State of Telangana are also nominated to participate in the above said Workshop **on 31.10.2026, through Virtual Mode**, from 09.45 a.m., onwards.

The URL Link and Meeting ID to join the Workshop:

URL Link: <https://hcts.webex.com/meet/tsja.secbad>

Meeting ID: **1261117830**

- NOTE:**
1. The Proceedings placed in the High Court's Web Site <https://tg.tshc.gov.in/>. The downloaded copy from the website is valid for attending the said Workshop by physical mode and virtual mode.
 2. The nominated officers who are attending the Workshop through physical mode are entitled only for actual journey time.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Sessions Judge, Hyderabad.

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6. THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:

- | | | |
|-----------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthi | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

7. The Pay and Accounts Officer, Hyderabad.

8. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.

9. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

10. THE SECTION OFFICERS :

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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